

IN THE COURT OF SH. CHANDRA SHEKHAR, LD.SPECIAL
JUDGE, CBI-19 (PC ACT), ROUSE AVENUE DISTRICT COURTS,
NEW DELHI

RC No. 221/2018/E0003
PS: CBI/EOU-VII/EO-III/
NEW DELHI
Ahmed A. R. Buhari v. CBI

13.08.2020

Presence:

(Through CISCO WEBEX Meetings)

Ld. Counsel Sh. Sandeep Kapoor for the applicant Ahmed A. R.
Buhari.

Ld. Public Prosecutor Sh. Amit Kumar for the CBI....

ORDER ON APPLICATION OF ACCUSED AHMED
A. R. BUHARI SEEKING EXTENSION OF
PERMISSION TO TRAVEL ABROAD

Today, an application has been marked to this court, by Ld.
District & Sessions Judge-cum-Special Judge (PC Act) Ms. Sujata
Kohli, Rouse Avenue District Courts, New Delhi, for hearing and
disposal of the same through Video Conferencing to maintain social
distance.

I have heard the application through CISCO WEBEX
Meetings arranged by Sh. Raj Kumar, Reader in this court.

Ld. Counsel for the applicant has submitted that vide order dated
07.02.2020 Sh. Sanjay Bansal, Ld. Spl. Judge, RADC, New Delhi had
granted permission to the applicant to travel abroad till 31.05.2020.
Thereafter, Ms. Anuradha Shukla Bhardwaj, Ld. Spl. Judge, CBI,
RADC, New Delhi, vide order dated 29.05.2020 extended the said
permission till 31.08.2020. The applicant is in Singapore with his
family, he is permanent resident of Singapore, he had complied with all
the requisite conditions imposed upon him by the said courts, but now, he
is unable to return to India prior to 31.08.2020 as International Flights
from Singapore to India are not in operation due to spread of pandemic-



2019; therefore, a request is made for further extension of the aforesaid order till 30.11.2020.

Ld. PP for CBI seeks time to file reply of the application and address arguments on the same.

Heard. Request allowed.

At the request of both the parties, put up on 21.08.2020 at 11:30 a.m. for reply and arguments.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.

Dated: 13.08.2020



CHANDRA SHEKHAR
Special judge, CBI-19 (PC A
Rouse Avenue District Courts, New Delhi

श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश, कानून प्रवर्धन अधिनियम, सी.बी.आई.-19
Special Judge PC Act (CBI)-19
कमरा नं. 404, चौथी मंजिल
Room No 404, 4th Floor
रौसे एवेंयु कोर्ट्स कॉम्प्लेक्स
Rouse Avenue Courts Complex
नई दिल्ली
New Delhi

CC No. 54/11
CBI v. Prem Shankar Asthana &
Ors.
U/s: 120-B, 420 IPC & Sec.
13(2) r/w 13(1)(d) of PC Act,
1988

13.08.2020

The file could not be taken on 13.04.2020 and 15.04.2020, which was the due date for hearing of this case, due to spread of COVID-2019, Lockdown imposed by the Govt. of India and time to time adjournment of the cases enbloc by the Hon'ble High Court of Delhi and the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi, by issuing several circulars.

The file is taken up today for hearing in pursuance of the circular No. Power/Gaz./RADC/2020/E-7784-7871 dated 30.07.2020 issued from the office of Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi by Video Conferencing through CISCO WEBEX Meetings arranged by Sh. Raj Kumar, Reader in this court.

Presence:

(Through CISCO Webex Meetings)

Sh. Amit Kumar, Ld. Public Prosecutor for CBI.

Accused no. 1 Prem Shankar Asthana is permanently exempted through Ld. Counsel Sh. Arjun Chawla, who is present.

Accused no. 2 Nirmal Kumar Jain is permanently exempted through Ld. Counsel Santosh Kumar Sethi, who is present.

None for accused no. 3 K. B. S. Nim.

Accused no. 4 Bhupender Singh in person on bail.

Ld. Counsel Sh. Arjun Chawla for accused no. 5 Nirdosh Kumar Jain.

Accused no. 6 Pradeep Kumar Bagaria, accused no. 7 Shiv Prakash Makharia and accused no. 8 Saroj Kumar Bagaria are permanently exempted through their respective Counsel but none is present on their behalf.

The accused, who are permanently exempted through Counsel, are directed to appear through their respective Counsel and the accused who are not so



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exempted are directed to appear in person with their respective counsel before the court, through CISCO Webex Meetings App till further orders and till court resumes work from the court premises or some other order is passed by the Hon'ble High Court of Delhi or office of the Ld. District & Sessions Judge, Rouse Avenue District Courts, New Delhi in this regard.

Today, in the interest of justice, no adverse order is passed against the accused persons who did not appear in person or through their respective Counsel through aforesaid App in view the exceptional circumstances of spread of pandemic COVID-2019.


Ld. PP for CBI has submitted that during the period of Lockdown, he is not able to have access to the judicial record and hence, unable to prepare final arguments and comply previous directions; he seeks some more time for the said purpose.

Heard. Request allowed.

Put up for aforesaid purpose on 14.09.2020.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.




CHANDRA SHEKHAR
Special Judge, CBI-19
Rouse Avenue Courts, New Delhi
13.08.2020

श्री चन्द्र शेखर
Sh. Chandra Shekhar
विशेष न्यायाधीश, केंद्राध्यक्ष न्यायालय (डी.डी.एस.)
Special Judge PC And (CBI)-19
रौसे अवेंयू कोर्ट्स, नई दिल्ली
Rouse Avenue Courts, New Delhi
13.08.2020
Rouse Avenue Court Complex
नई दिल्ली
New Delhi